

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1138(ND)2018**

**COARM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2019**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula  
Print And Pack Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Shailendra Singh Advocate for the Petitioner  
Mr. Ashok Kriplani, Advocate for RP

**ORDER**

Notice to the respondent returnable on the date already fixed for 16<sup>th</sup> April,  
2019



**(V.K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**